GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 338 TO BE ANSWERED ON 22ND JULY, 2025

Extension of PMMSY

338. Shri Maddila Gurumoorthy:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether the Government proposes to further extend the Pradhan Mantri Matsya Sampada Yojana (PMMSY) beyond the financial year 2025–26;
- (b) if not, the reasons for discontinuing the scheme despite its role in strengthening the fisheries sector and employment generation;
- (c) the total number of Multi-Tasking Staff (MTS) currently working under the PMMSY scheme in Andhra Pradesh, district-wise;
- (d) whether the Government has any plans to regularize the services of skilled MTS staff who have been working under the scheme for several years; and
- (e) whether the Government proposes to provide alternative employment opportunities or adjustment for these personnel, in case the scheme is not extended, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

- (a) and (b): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) was approved for a period of five years (2020-21 to 2024-25) and since its approved plan period ended on 31st March, 2025, the scheme period has been extended till end of 15th Finance Commission Cycle i.e. Financial Year 2025-26.
- (c) to (e): The Government of Andhra Pradesh has reported that only one Multi-Tasking Staff (MTS) is working in the State Programme Unit-PMMSY, Office of the Commissioner of Fisheries, Government of Andhra Pradesh, Vijayawada. The engagement of MTS under PMMSY is purely on contractual basis as per PMMSY norms. The Government of Andhra Pradesh has reported that the State has no proposal to provide alternative employment opportunities or adjustment of the MTS beyond in case the scheme period.
